

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION No.198/99

DATE OF ORDER : 09-02-1999

Between :-

Jeelani Baig

... Applicant

And

1. Chief Commercial Manager,
SC Rlys, Rail Nilayam, Sec'bad.
2. Divisional Commercial Manager,
SC Rlys, Vijayawada.

... Respondents

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Counsel for the Applicant : Shri G.V.Subba Rao

Counsel for the Respondents : Shri V.Rajeshwar Rao, CGSC

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

(Order per Hon'ble Justice Shri D.H.Nasir, VC).

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(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

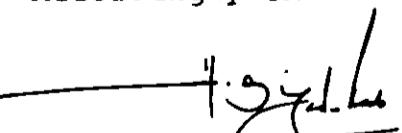
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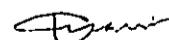
Heard Sri G.V.Subba Rao, learned counsel for the applicant and Sri V.Rajeshwar Rao, learned Standing Counsel for the Respondents.

2. The applicant who served as a Contract Cleaner between 1-2-1989 to 15-12-1990 seeks a direction to be issued to the Respondents to absorb him as Catering Cleaner in any of the Divisions of South Central Railway in the newly created 124 posts.

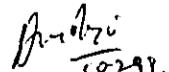
3. We see from the Annexure-I to the O.A. that the Department has already indicated his position in the seniority list Ex-Contract Cleaner at Sl.No.124 but they were unable to absorb him at that point of time i.e. on 22.8.1994. With the sanction of 224 new posts vide Annexure-III to the O.A., the Respondents can be expected to consider his case as per his turn and eligibility. We are unable to see any need or justification to issue any orders or to view that his case will not be considered. Hence the O.A. is dismissed with an observation that the Respondents should consider the applicant's case as per rules.

4. Accordingly OA is dismissed. No order as to costs.


(H. RAJENDRA PRASAD)
Member (A)


(D.H.NASIR)
Vice-Chairman

Dated: 9th February, 1999.
Dictated in Open Court.


Fm: D.H.NASIR
10-2-99

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✓
22/2/99
✓
1ST AND 2ND COURT

COPY TO:-

1. HONJ
2. HHRP M(A)
3. HSSP M(J)
4. D.R.(A)
5. SPARE

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H.NASIR :
VICE CHAIRMAN

THE HON'BLE MR.H.RAJENDRA PRASAD :
MEMBER (A)

THE HON'BLE MR.R.RANGARAJAN :
MEMBER (A)

THE HON'BLE MR.B.S.JAI PARAMESWAR :
MEMBER (J)

DATED: 9/2/99

ORDER/JUDGMENT

M.A./R.A./C.P.NO.

O.A. NO. 198/99
In

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

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